

10.
6.10.1993


CCP 217/93 in
OA 1849/88

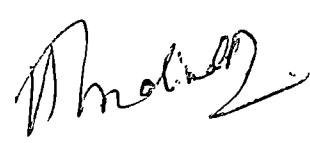
Tilak Raj
- vs.
K. A. Nambiar, Secy. Min.
of Defence

Present : Shri R. P. Oberoi, counsel for petitioner.

Mrs. Rajkumari Chopra, counsel for the
respondents.

At the request of the learned counsel for the
petitioner, these proceedings are dropped in view of
the order dated 6.9.1993 which was placed for our
perusal by the learned counsel for the respondents.
The learned counsel for the petitioner submits that he
would challenge the said decision in appropriate
original proceedings. He can undoubtedly take such
step in accordance with law.


(S. R. Adige)
Member (A)


(V. S. Malimath)
Chairman

as